National Company Law Tribunal Allahabad Bench

CPNO. 125/ ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15,11.2017

NAME OF THE COMPANY: MIS Invest India Micoro Pensian Services VIS union SECTION OF THE COMPANIES ACT/1 & B CODE: 460 of the Companies Act 2013

SI. NO. 1. Siddharth Suighal Aduscate Applicant 2. Krishna Dev Yyes Adv. Respol.

Designation

Representation =

CA No. 125/ALD/2017

Advocate, Shri Siddarth Singhal for the petitioner. Shri Krishna Dev Vyas, Central Govt. Standing Counsel representing the respondents. He seeks time to file reply to the present petition. Hence, the time is granted.

The matter be listed on 12th December, 2017.

Date: 14/11/2017

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judiciai)